

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3643**

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA)

MARTYR STATUS FOR PMFs

3643. SHRI ANTO ANTONY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any plan to give Martyr Status to personnel of Para-Military Forces who lost their lives in terrorist attacks; and

(b) if so, the details and the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b) : There is no such official nomenclature.

Ministry of Home Affairs has issued instructions to issue “Operational Casualty Certificate” to the Next of Kin of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel who are killed in action.
